

Incentive to States under MGNREGA

438. SHRI BALWINDER SINGH BHUNDER: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is a provision for giving Rs.100 crores incentives to States on achieving a specific target under MGNREGA;
- (b) if so, the details in this regard;
- (c) how many States have claimed this incentive; and
- (d) the claims of how many States are still pending with Government?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, sir. MGNREGA is a Demand Driven Programme and no specific targets are assigned to the States.

(b) to (d) Do not arise.

Rural roads under PMGSY

439. SHRI PARIMAL NATHWANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Pradhan Mantri Gram Sadak Yojana (PMGSY) had been launched to provide all weather road connectivity to unconnected rural habitations;
- (b) if so, the number of unconnected rural habitations in the country, yet to be provided all weather roads, State-wise;
- (c) the details of targets set under the PMGSY during the Twelfth Five Year Plan for different States;
- (d) whether any special attention is being paid for construction of roads in Jharkhand under this scheme; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) Pradhan Mantri Gram Sadak Yojana (PMGSY) envisages connecting all eligible unconnected habitations as per programme guidelines by way of an All-weather Road (with necessary culverts and cross-drainage structures operable throughout the year) as per Core-Network with a

population of 500 persons (as per 2001 census) and above in plain areas and 250 persons and above in hill States, the Tribal (Schedule V) areas, the Desert areas (as identified in the Desert Development Programme) and in the 82 Selected Tribal and Backward Districts in 9 States under Integrated Action Plan (IAP), as identified by the Ministry of Home Affairs and Planning Commission. Accordingly, the projects for connecting the eligible unconnected habitations as per Core Network of PMGSY are being sanctioned by the Ministry.

(b) and (c) 'Rural Roads' is a State subject and the responsibility of the execution of works to provide connectivity to all habitations is that of the State Governments. PMGSY is a one-time special Central intervention as part of a poverty reduction strategy. As per mandate of the Scheme in para-(a) above, total 1,58,849 habitations are estimated for providing All-weather Road connectivity. Against this target, Ministry has sanctioned projects for connecting 1,21,875 eligible habitations as per PMGSY guidelines and as reported by the States, 87,761 habitations have been connected till Sept, 2012. The details as received from the States is given in Statement (*See* below). The balance roads are targeted to be completed during Twelfth Five Year Plan. However, some States are facing constraints for non-completion of projects like limited institutional and contracting capacity, non-availability of sufficient qualified technical personnel, calamities like floods, law and order problem in some parts of the State, non-availability of land, non-receipt of forest clearance etc.

(d) and (e) As the State of Jharkhand is having a large area as Left Wing Extremism affected and tribal area, Government of India is taking additional measures to implement the Scheme in the IAP districts of the State, some of which are as under:

- (i) Permission to the State of Jharkhand to engage Central PSUs
- (ii) Sanctioning cost of bridges upto 75 metre length by Government of India
- (iii) Eligibility for habitations with population 250 persons and above (as per 2001 census) for new connectivity
- (iv) Relaxation in bid capacity of bidders
- (v) Provision of Insurance premium in DPRs for plant & machinery
- (vi) Reducing minimum tender package size to Rs. 50 lakhs

- (vii) Assistance in forest clearance
- (viii) Inclusion of Left-out habitations in original Core Network
- (ix) Sanctioning 90% of the additional cost of Cement Concrete road in critical areas
- (x) Permitting construction of pre-fabricated bridges

Statement

Details of Habitation under PMGSY

No.	States	Eligible Habitations as intimated by the State including under State Schemes (Estimate)	Habitations cleared upto September, 2012	Habitations connected upto September, 2012
1	2	3	4	5
1	Andhra Pradesh	1,864	1,564	1,365
2	Arunachal Pradesh	802	350	297
3	Assam	10,869	8,647	6,780
4	Bihar (RWD & NEA)	20,772	20,892	9,337
5	Chhattisgarh	10,518	8,539	6,208
6	Goa	20	20	2
7	Gujarat	2,985	3,024	2,493
8	Haryana	1	1	1
9	Himachal Pradesh	3,699	2,408	1,896
10	Jammu and Kashmir	2,724	1,864	1,086
11	Jharkhand	9,144	6,637	3,588
12	Karnataka	269	269	269
13	Kerala	435	435	363

1	2	3	4	5
14	Madhya Pradesh	20,767	13,330	11,068
15	Maharashtra	1,755	1,369	1,172
16	Manipur	1,004	448	247
17	Meghalaya	756	215	156
18	Mizoram	245	162	133
19	Nagaland	113	91	92
20	Odisha	20,445	11,413	6,814
21	Punjab	418	425	406
22	Rajasthan	16,600	11,926	10,441
23	Sikkim	318	296	178
24	Tamil Nadu	2,203	1,942	1,934
25	Tripura	1,731	1,773	1,436
26	Uttar Pradesh	13,954	11,906	11,136
27	Uttarakhand	2,435	1,025	651
28	West Bengal	12,003	10,904	8,212
GRAND TOTAL		158,849	121,875	87,761

Preference to drinking water related works under MGNREGA

‡440. DR. PRABHA THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is aware that due to the consumption of contaminated water many people, including lakhs of children, in various villages of the country fall prey to numerous diseases every year and many of them die due to their inability to afford expensive treatment;

(b) whether preference to the renovation and cleaning of old wells, step wells (bavadis) and reservoirs necessary for providing clean drinking water to the villages suffering from drinking water crisis is given under MGNREGA; and

‡Original notice of the question was received in Hindi.